

E FIR No.00376/2020
PS: Sarai Rohilla
State Vs. Mohd Alam
U/s 379 IPC

29.09.2020

Through Video Conferencing

Bail application U/s 437 Cr.P.C. on behalf of accused Mohd Alam .

Present : Ld APP for the State.
Sh Manish Kumar LAC for the accused/applicant.

Counsel for accused has submitted that accused is in JC and has been falsely implicated in the present case.

I have heard LAC for the accused and perused the reply.

Recovery has already been effected. No useful purpose shall be served by keeping the accused in JC. Accordingly, accused Mohd Alam be released on bail on furnishing personal bond in the sum of Rs.5000/- subject to the satisfaction of concerned Jail Superintendent . Accused Mohd Alam be released from JC, if not, required in any other case.

Copy of the order be sent to jail through email daksection.tihar@gov.in and also be uploaded on District Court Websites by the court coordinator and also be sent to the counsel for the accused.

Chander Mohan
(Chander Mohan)
MM-04/Central:
Delhi/29.09.202

FIR No. 226/2020
U/s 356/379 IPC
PS : Sarai Rohilla
State Vs. Naresh @ Kalia

29.09.2020

Through video conferencing

Bail application u/s 437 Cr. P.C on behalf of accused Naresh @ Kalia
S/o Sh Raj Kumar.

Present: Ld. APP for the state.
Counsel for the accused.

Counsel for accused has submitted that accused is in JC since
01.09.2020 and has been falsely implicated in the present case.

I have heard counsel for the accused and perused the reply.

Offence is serious in nature. Further, accused has several previous
involvements and he has been identified by the complainant in the TIP. No
ground for bail is made out. Accordingly, the bail application is dismissed.

Copy of the order be given dasti to counsel for accused.


(Chander Mohan)
MM-04/Central:
Delhi/29.09.2020

Poonam Vs Jitender @ Jeetu
PS : Sarai Rohilla

29.09.2020

Through video conferencing

Present: Counsel for the complainant.

Counsel for complainant has moved an application for calling status report.

Heard counsel for the complainant.

Let Action Taken Report be called from the SHO P.S. Sarai Rohilla for 15.10.2020 at 12.00 pm.

(Chander Mohan)
MM-04/Central:
Delhi/29.09.2020